

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 19.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1602/14	MR.HARISHANKAR NARAYAN PATIL Vs THE MUNICIPAL CORPORATION FOR GREATER MUMBAI	NM hearing	Mr. S.K. Dubey	
2	1742/14	PRAKASH GOPAL SHINDE Vs THE BOMBAY MUNICIPAL CORPORATION	NM hearing	Mr. Amit S Kapse	
3	2600/19 (HCTB)	Shyam Roopchand Jaisingh Vs MCGM	NM reply	Mr. P.D. Gandhy	
4	2074/18	Kitabullah Khan Vs MCGM	CS hearing	Mr. Mohit Jadhav	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 20.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1428/11 (HCTB)	SURESH V. GUPTA Vs MCGM	Dismissal	Mr. M.P. Shukla	
2	4537/12	MRS VAIJANTA DADU RUPTAKKE Vs SMT SHAHABAI NAMU RUPTAKKE AND ORS	Arguments	Mr. Rahesh Singh	
	1046/18	Mr. Vasant Nanji Dedhia Vs MCGM	NM hearing	Rubia Taneja	
3	1047/18	Mrs. Janakben Ramniklal Vs MCGM	NM hearing	Rubia Taneja	
4	1048/18	Mrs. Shobha Umesh Shetty Vs MCGM	NM hearing	Rubia Taneja	
5	1068/18	Mrs. Jayshree Vasant Dedhia Vs MCGM	NM hearing	Rubia Taneja	

6	1074/18	Mr. Rahul Nanaji Dedhia Vs MCGM	NM hearing	Rubia Taneja	
7	1185/18	Mr. Karman Rantanshee Nishar Vs MCGM	NM hearing	Rubia Taneja	
8	St.No. 4343/2020	Mr. Ashish Dharmaji Lohot and Ors. Vs Designated Officer and Anr.	NM reply	Mr. Akshay Kapadia	
9	St. No. 4943/2020	Mrs. SHEETAL D. KAWTHEKAR	Order on ad-interim relief	Mr. Aviraj Tarar & Mr. Dharmesh Joshi	

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IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 21.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	543/2020	Vinodsingh devsunder Singh Vs MCGM	Ad-interim order	Mr. Manmohan Rao	
2	544/2020	Vinodkumar Ratanchand Surana Vs MCGM	Ad-interim order	Mr. Manmohan Rao	
3	1544/12	ASIT M KUNDALIA Vs M.C.G.B	CS hearing	Mr. K Andrews	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 22.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	475/16 (HCTB)	Santosh Parshuram Bhadrike Vs The MCGM	R/E.	Mr. Sherekar	
2	2004/17	G Square Co-op. Society Vs 1.Designated Officer 2.MCGM	Argument	Mr. P.D. Gandhi	
3	2449/17	Parksite Welfare Association Vs 1.Designated Officer 2.MCGM	CS reply	Mr. Tanvir Shaikh	
4	2623/16 (HCTB)	1.B.H.Chemburkar Mandai Licensees Association & Ors. Vs The Municipal Corporation of Gr. Mumbai	Reply	Mr. M.V. Holamagi	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 23.10.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	1598/17	Mr. Ramesh Baburao Patil Vs 1.MCGM & ors.	Argument	Mr. Jaydeep Shringare	
2	271/18	1.Brahmajyoti B wing Mirani Tenants Association & Ors. Vs MCGM	NM hearing	Mr. A.M. Sarogi	
3	252/19	Sudhiram Sattan Yadav Vs Govind Singh Basantram Singh	NM hearing	Mr. B.T Yadav	
4	2151/18	Alok Yashpal Bharara Vs MCGM	CS /NM order	Mr. S.K. Bhosale	